

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

OP No. 3 OF 2018 & IA No. 470 OF 2018

Dated: 15th October, 2019

In the matter of:

Jindal Stainless Limited

.... Appellant(s)

Versus

**The Bureau of Energy Efficiency, Ministry of Power, Govt.
of India**

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **25.10.2019**.

Court Master

NR